

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1583
ANSWERED ON:30.11.2009
REVIEW OF SOCIAL SECURITY SCHEME FOR AGRICULTURAL WORKERS
Hussain Shri Syed Shahnawaz

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to review the outcomes of the Social Security Scheme under implementation for agricultural labourers/workers;
- (b) if so, the details and outcome thereof;
- (c) the criteria adopted to determine the funds released for such scheme;and
- (d) the funds allocated, released and utilised under such scheme during each of the last three years and the current year,State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a): There is no specific scheme for agricultural laboureres/workers. The Rashtriya Swasthya Bima Yojana(RSBY) is applicable to BPL agricultural laboureres/workers also. The Government has decided to review the outcomes of the Rashtriya Swasthya Bima Yojana(RSBY) in Gujarat and Haryana.

(b): The study of the outcome of these States is yet to be initiated.

(c) & (d): With a view to providing death and disability cover to rural landless households, the 'Aam Aadmi Bima Yojana' has been launched on 2nd October, 2007. Under the scheme, the head of the family or one earning member in the family is insured. The Central Government bears 50% of the premium of Rs. 200 per year per person and the remaining 50% of the premium is borne by State Government. The benefits under the scheme include Rs.30,000 in case of natural death; Rs.75,000 in case of death due to accident or total permanent disability due to accident. In case of partial disability due to accident, the insurance cover is Rs. 37,500 The children of beneficiaries of AABY studying in classes 9th to 12th standard are eligible to a scholarship @ Rs.300 per quarter per child. A statement showing State-wise coverage under Aam Admi Bima Yojana and claims settled with amount as on 30.09.2009 is annexed.